NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 30/(MAH)/2017 M.A. No. 178/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Vis-Ram Finacial Services Pvt. Ltd.

V/s.

M/s. HDFC Bank Ltd. & 10 Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act, 2013.

DESIGNATION TESHAN SINHA i/b WADIA GHANDY 60. ADVOCATE FOR RECPONDENT NO. 1

ORDER

MA 178/2017 IN CP 30/59/NCLT/MB/MAH/2013

Counsel for the Petitioner is absent whereas Counsel for Respondents are present. A representative of the Petitioner is also present.

At request of the Representative of the Petitioner, list this matter on 06.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)